

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH

~~~~~

REGIONAL BENCH – COURT NO. 1

**Service Tax/Misc/60385/2024**  
**In Service Tax Appeal No. 55869 of 2013**

[Arising out of Order-in-Appeal No. 12/ST/Appeal/DLH-IV/2012 dated 19.11.2012 passed by the Commissioner (Appeals), Faridabad]

**The Printer House P Ltd**

22/1, Mathura Road, Balabhgarh, Faridabad,  
Haryana

**: Appellant**

Vs

**Commissioner of Central Excise and  
ST, Delhi IV**

New CGO Complex, NH-IV, NIT, Faridabad,  
Haryana, 121001

**: Respondent**

APPEARANCE:

None for the Appellant

Shri, Narinder Singh and Shri Yashpal Singh, Authorised Representatives  
for the Respondent

**CORAM :**

**HON'BLE Mr. S. S. GARG, MEMBER (JUDICIAL)**

**HON'BLE Mr. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

**FINAL ORDER No.**

**60171/2024**

Date of Hearing:12.04.2024

Date of Decision:12.04.2024

**Per : S. S. GARG**

The Department has moved a miscellaneous application seeking change of name of Respondent.

2. Learned DR for the Department submits that the Central Board of Indirect Taxes & Customs vide Notification No.02/2017-Central Tax dated 19.06.2017 specified that the appellant falls under the jurisdiction of CGST, Faridabad Commissionerate.

3. Considering the fact, Registry is directed to change the name and address of Respondent from the Commissioner Central Excise, Delhi-IV to **“Commissioner of Central Good & Service Tax, Faridabad.”**

4. In view of the above, the miscellaneous application filed by the respondent is allowed.

5. None appeared for the appellant. On perusal of record. It appears that last opportunity was given to the appellant but in spite of that, none has appeared today on behalf of the appellant nor there is any request for seeking adjournment. As the matter pertains to the year 2013, it appears that the appellant is not interested in pursuing their appeal. Hence, the appeal is dismissed for non prosecution with the liberty to the appellant to seek restoration by moving appropriate application giving sufficient reasons for non-appearance.

*(Dictated & pronounced in the open Court)*

**(S. S. GARG)**  
MEMBER (JUDICIAL)

**(P. ANJANI KUMAR)**  
MEMBER (TECHNICAL)

*Kailash*